

**FORM A**  
**PUBLIC ANNOUNCEMENT**  
(Under Regulation G of the Insolvency and Bankruptcy Board of India  
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF  
EXCEL METAL PROCESSORS PVT. LTD.**

RELEVANT PARTICULARS	
1 Name of Corporate Debtor	EXCEL METAL PROCESSORS PVT LTD.
2 Date of incorporation of corporate Debtor	28-05-2012
3 Authority under which corporate Debtor is incorporated/registered	Registrar of Companies, Mumbai
4 Corporate Identity Number / Limited Liability Identification Number of Corporate Debtor	U28910MH2012PTC231561
5 Address of Registered office and Principal office (if any) of corporate Debtor	112-B, Metal Towers, Nariman Point, Mumbai - 400 021 IN
6 Insolvency Commencement Date in respect of Corporate Debtor	25-06-2019 Order copy received on 29/06/2019
7 Estimated Date of closure of Insolvency Resolution Process	26-12-2019
8 Name and registration number of the insolvency professional acting as interim resolution professional	Jeetendra Rajpal Daryani IBBI/PA-001/IP-P00678/2017-18/11346
9 Address and email of the interim resolution professional as registered with the Board	501, Tulip CHS Ltd., Sanguru Gardens, Chendani, Thane (East) - 400 603. Mail ID : rikhil564@yahoo.com
10 Address and email to be used for correspondence with the interim resolution professional	501, Tulip CHS Ltd., Sanguru Gardens, Chendani, Thane (East) - 400 603. Mail ID : rikhil564@yahoo.com
11 Last Date for submission of claims	15/07/2019
12 Classes of creditors, if any, under clause (b) of sub-section (5A) of section 21, ascertained by the interim resolution professional	N.A.
13 Names of Insolvency Professional identical to act as Authorized Representative of creditors in a class (Three names for each class)	N.A.
14 (a) Relevant Forms and (b) Details of authorized representatives are available at	N.A.

Notice is hereby given that the National Company Law Tribunal, has ordered the commencement of a Corporate Insolvency Resolution Process of the Excel Metal Processors Private Limited on 25/06/2019 (order copy received on 29/06/2019). The creditors of Excel Metal Processors Private Limited are hereby called upon to submit their claims with proof on or before 15/07/2019 to the Interim Resolution professional at the address mentioned against entry No. 10. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means. A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No. 13 to act as authorized representative of the class (specify class) in Form CA. Submission of false or misleading proofs of claims shall attract penalties.  
Date: 01/07/2019  
Place: Mumbai

**Jeetendra Rajpal Daryani**  
Interim Resolution Professional  
IBBI/PA-001/IP-P00678/2017-18/11346

